

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 220 OF 2017 AND  
APPEAL NO. 223 OF 2017**

**Dated: 13<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bihar Industries Association**

**.... Appellant(s)**

**Vs.**

**Bihar Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey  
Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R-1

Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**ORDER**

These matters could not reach before the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **08-05-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**